

Annexure-2

Name of corporate debtor:- Shree Raj Mahal Jewellers Private Limited; Date of commencement of liquidation:-08th September 2020; list of stakeholder as on 24.03.2021

List of unsecured financial creditors

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|-------------------------------|--------------------|---------------------------|----------------|---------------------------|-------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|----|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | |
| 1. | Krska Capital Private Limited | | 06.10.2020 | 12575411.00 | 12575411.00 | Un-secured financial creditor | NA | NA | 0.45 | NA | NA | NA | NA | NA | NA |